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FROF. MADHU DANDAVATE: I beg to move: "That the Bill be passed." MR. SPEAKER: The question is: "That the Bill be passed." The motion was adopted. 19 Defence Services— Army					1975-76	
MR. SPEAKER: The question is: "That the Bill be passed." The motion was adopted. 19 Defence Services—Army		NDAVATE: I				
That the Bill be passed." The motion was adopted. 19 Defence Services— Air Force	"That the Bill be	passed."	(1)	(2)	(3)	
The motion was adopted. 19 Defence Services—Army	MR. SPEAKER: The	question is:				
17. 49 hrs. DEMANDS FOR EXCESS GRANTS (GENERAL), 1975-76 MR. SPEAKER: We now take up Demands for Excess Grants (General) for 1975-76. Motion moved: "That the respective excess sums not exceeding the amount on Revenue Account and Capital Account shown in the Third Column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March, 1976, in respect of the following demands entered in the second column thereof— Demands Nos. 1, 9, 17, 19, 21, 34, 37 to 39, 43, 44, 46, 48, 49, 52 to 54, 56, 57, 52, 66, 76, 81, 89, 92, 96 and 101." Demands for Exert Grants (General) for 1975-76 mbmitted to the vote of the House No. Name of Dimand Amount of of Office of the House No. Name of Dimand Amount of the Work of the House (1) (2) (3) Rs. Messer Services — Air Force 7,42,26,534 Tax and Gift Tax. 12,68,390 Turnery, Coinage and Mini Is,2,8,090 Pensions 1,31,86,439 Spensions 1,31,86,439	"That the Bill be p	passed."				
Air Force	The motion was adopted.		19		61,26,20,550	
MR. SPEAKER: We now take up Demands for Excess Grants (General) for 1975-76. Motion moved: "That the respective excess sums not exceeding the amounts on Revenue Account and Capital Account shown in the Third Column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March, 1976, in respect to 6the following demands entered in the second column thereof— Demands Nos. 1, 9, 17, 19, 21, 34, 37 to 39, 43, 44, 46, 48, 49, 52 to 54, 55, 57, 62, 66, 76, 81, 89, 92, 96 and 101." Demands for Excess Grants (General) for 1975-76 submitted to the oot of Lok Sabha No. Name of Dimand Amount of Demand Submitted to the vote of the House No. Name of Dimand Amount of Demand Submitted to the vote of the House 10 (1) (2) (3) (3) (4,67,739 Payments to Indian Council of Agricul-	17. 49 hrs.		21	4.1 495	7,42,26,534	
Demands for Excess Grants (General) for 1975-76. Motion moved: "That the respective excess sums not exceeding the amounts on Revenue Account and Capital Account shown in the Third Column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March, 1976, in respect of the following demands entered in the second column thereof— Demands Nos. 1, 9, 17, 19, 21, 34, 37 to 39, 43, 44, 46, 48, 49, 52 to 54, 56, 57, 62, 66, 76, 81, 89, 92, 96 and 101." Demands for Evest Grants (General) for 1975-76 submitted to the vote of the House No. Name of Demand Submitted to the vote of the House No. Name of Demand Submitted to the vote of the House 1. EXPENDITURE MET FROM REVENUE 1. Department of Agriculture. And Mint. 15,23,330 38 Pensions . 1,31,86,429 Opium and Alkaloid Factories . 31,42,075 Ministry of Health and Family Planning 48 Department of Personnel and Administrative Reforms . 14,75,713 48 Department of Personnel and Administrative Reforms . 14,75,713 49 Police 5,84,00,521 50 Delhi 1,06,76,567 51 Andaman and Nicobar Islands . 1,48,08,096 52 Delhi 1,06,76,567 53 Dedra and Nagar Haveli			34	Estate Duty, Wealt	h 12,68,390	
"That the respective excess sums not exceeding the amounts on Revenue Account and Capital Account shown in the Third Column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March, 1976, in respect of the following demands entered in the second column thereof— Demands Nos. 1, 9, 17, 19, 21, 34, 37 to 39, 43, 44, 46, 48, 49, 52 to 54, 56, 57, 62, 66, 76, 81, 89, 92, 96 and 101." Demands for Evers Grants (General) for 1975-76 submitted to the vote of Demand submitted to the vote of the House No. Name of Dimand Amount of of Demand submitted to the vote of the House Rs. Rs. Rs. Rs. 76 Roads 2,87,053 Ministry of Health and Family Planning	Demands for Excess Grant	now take up s (General) for	37			
That the respective excess sums not exceeding the amounts on Revenue Account and Capital Account shown in the Third Column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March, 1976, in respect of the following demands entered in the second column thereof— Demands Nos. 1, 9, 17, 19, 21, 34, 37 to 39, 43, 44, 46, 48, 49, 52 to 54, 56, 57, 62, 66, 76, 81, 89, 92, 96 and 101." Demands for Evers Grants (General) for 1975-76 submitted to the vote of Demand submitted to the vote of the House No. Name of Dimand Amount of of Demand submitted to the vote of the House (1) (2) (3) Rs. 76 Roads 2,87,053 I. EXPENDITURE MET FROM REVENUE 1 Department of Agriculters and Housing and Urban Devlopment . 14,43,491	Motion moved:		38	Pensions	1,31,86,429	
in the Third Column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March, 1976, in respect to the following demands entered in the second column thereof— Demands Nos. 1, 9, 17, 19, 21, 34, 37 to 39, 43, 44, 46, 48, 49, 52 to 54, 56, 57, 62, 66, 76, 81, 89, 92, 96 and 101." Demands for Evers: Grants (General) for 1975-76 tubmitted to the vote of the House No. Name of Demand Amount of Demand Submitted to the vote of the House No. Name of Demand Amount of Demand Submitted to the vote of the House (1) (2) (3) Rs. 76 Roads	exceeding the amounts	on Revenue	39			
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37 to 39, 43, 44, 40, 48, 49, 52 to 54, 56, 57, 62, 66, 76, 81, 89, 92, 96 and 101." 52 Delhi 1,06,76,567	thereof-		48	sonnel and Admin		
Demands for Evess Grants (General) for 1975-76 submitted to the vote of Lok Sabha No. Name of D:mand Am unt of Demand submitted to the vote of the House To be a Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 68,326 Lakshadweep . 6,13,700 for mation and Broadcasting . 1,25,09,321 Lakshadweep . 6,13,700 for mation and Broadcasting . 1,25,09,321 Lakshadweep . 6,13,700 for mation and Broadcasting . 1,25,09,321 Lakshadweep . 6,13,700 for mation and Broadcasting . 1,25,09,321 Lakshadweep . 6,13,700 for mation and Broadcasting . 1,25,09,321 Lakshadweep . 6,13,700 for mation and Broadcasting . 1,25,09,321 Lakshadweep . 6,13,700 for mation and Broadcasting . 1,25,09,321 Lakshadweep . 6,13	37 to 39, 43, 44, 46, 48, 49, 52 to 54, 56, 57, 62, 66, 76, 81, 89, 92, 96		49	Police	5,84,00,521	
No. Name of Demand Amount of Demand submitted to the vote of the House 57 Lakshadweep . 6,13,700 (1) (2) (3) 66 aLbour and Employment . 16,50,887 I. EXPENDITURE MET FROM REVENUE 81 Mines and Minerals . 1,25,09,217 1 Department of Agriculture . 4,67,739 9 Payments to Indian Council of Agriculture . 2,27,468	and ioi."		52	Delhi	1,06,76,567	
No. Name of Demand of Demand of Demand Submitted to the vote of the House	Demards for Excess Grants 1975-76 submitted to the vote	(General) for of Lok Sabha	54		1,48,08,096	
Demand Submitted to the vote of the House 57 Lakshadweep 6,13,700			56	-		
the House 62 Ministry of Information and Broadcasting 68,326 (1) (2) (3) 66 aLbour and Employment	Demand	submitted to	57	Lakshadweep	. 6,13,700	
1. EXPENDITURE Rs. 76 Roads			62	mation and Broad		
I. EXPENDITURE MET FROM REVENUE 1 Department of Agriculture 2 Payments to Indian Council of Agriculture 1 EXPENDITURE 81 Mines and Minerals. 82 Minestry of Works and Housing 2,2,7,468 4,67,739 9 Payments to Indian Council of Agriculture 1 Mines and Minerals. 1,25,09,217 89 Minestry of Works and Housing 2,27,468 2,27,468	(1) (2)	(3)	66			
MET FROM 81 Mines and Minerals. 1,25,09,217 1 Department of Agriculture . 4,67,739 9 Payments to Indian Council of Agriculture . 1,43,491	I PVARATATOR O	Rs.	76	Roads	. 2,87,053	
1 Department of Agriculus B9 Ministry of Works and Housing 2,27,468 2,27,468 2,27,468 39 Payments to Indian Council of Agriculus B94 Devlopment 14,43,491	MET FROM		81	Mines and Minerals	. 1,25,09,217	
9 Payments to Indian 92 Housing and Urban Council of Agricul-	1 Department of Agri-		89		. 2,27,468	
4 1 Th 1 Th	9 Payments to Indian		92		14,43,491	
	tural Research		101	Survey of India .	45,42,919	

^{*}Moved with the recommendation of the President.

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(1)	(9)			(3)			
II. EX	PENDIT	URE		ME	Γ	FROM	
17	Capital Fost an	Outla d Te	legr	on aphs	11,9	4,67,139	
44	Medical Health		Put	lic	6,2	0,44,562	
52	Delhi				7,10	0,33,475 °	
53	Chandig	arh		•		43,854	
76	Roads .				6 6	,32,412	
96	Nuclear	Powe	r Sc	hemes	29	,34,262	

MR. SPEAKER: If anybody wants to speak, he can. No. So, I put to vote the Demands for Excess Grants (General) for 1975-76.

The question is:

"That the respective excess sums not exceeding the amounts on Revenue Account and Capital Account shown in the Third column of the Order Paper be granted to the President out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended 31st day of March, 1976, in respect of the following demands entered in the se-cond column thereof—

Demands Nos. 1, 9, 17, 19 21, 34, 37 to 39, 43, 44, 46, 48, 49, 52 to 54, 56, 57, 62, 66, 76, 81, 89, 92, 96 and 101."

The motion was adopted.

17 50 hrs.

APPROPRIATION BILL. 1978

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): On behalf of Shri H. M. Patel, I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the consolidated Fund of India to meet the amounts spent on certain

services during the financial year ended on the 31st day of March, 1976, in excess of the amounts granted for those services and for that year.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the gast day of March, 1976, in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI SATISH AGRAWAL: I introducet the Bill.

PROF. P. G. MAVALANKAR (Gandhinagar): Are you applying guillotine at this stage?

MR. SPEAKER: No, no, we are not applying. I asked you whether anybody wanted to speak; nobody was there.

PROF. P. G. MAVALANKAR: It is to minutes to six.

MR. SPEAKER: Ten minutes to six.

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): It is nobody's fault. Hon. Members have not read it.

MR. SPEAKER: The Minister will move for consideration.

(Interruptions)

SHRI SATISH AGRAWAL: I only introduced the Bill. That is all.

MR. SPEAKER: Ten minutes are there-

PROF. P. C. MAVALANKAR: Now we are about to adjourn. The House is going to be adjourned in a couple of minutes, and crores of rupees are being passed without any opportunity for a discussion. (Interruptions) I want to speak.

SHRI RAVINDRA VARMA: If he wants to speak, he can speak.

^{*}Published in Gazette of India Extraordinary, Part II, section 2 dated 20-3-78.

[†]Introduced with the recommendation of the President.